

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00031/2019
(in OA 200/00401/2018)

Jabalpur, this Wednesday, the 10th day of July, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Kumari Chitra, D/o Shri Gopal Gee Pandey, aged about 30 years, Occupation – unemployed, Resident of Industrial Area, BUXAR Near BSNL Tower, Buxar (Bihar) 802101, Mobile No.9176114707.

-Petitioner

(By Advocate – Shri Ajay Pratap Singh)

V e r s u s

1. Shri Ajay Vijayvergiya, General Manager, West Central Railway, Jabalpur (M.P.) – 482001.
2. Shri D.P. Gupta, Deputy Chief Personnel Officer (Recruitment), West Central Railway, Jabalpur (M.P.).
3. Shri S.K. Dagore, the Divisional Railway Manager (Personnel), West Central Railway, Bhopal (M.P.) – 462001.
4. Mr. Manoj Singh, Divisional Railway Manager, West Central Railway, Jabalpur (M.P.) – 482001.
5. Mr. Su-Prakash, Divisional Railway Manager (Personnel), West Central Railway, Jabalpur (M.P.) 482001

-Respondents

(By Advocate – Shri Arun Soni)

O R D E R (O R A L)

By Navin Tandon, AM.

As directed by the Court, learned counsel for the respondents has filed the compliance report.

2. Learned counsel for the petitioner confirms that the orders of this Tribunal have been complied with.
3. Accordingly, CCP is dismissed.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member